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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST
DISTRICT KARKARDOMA COURTS: DELHI

In super-session of earlier orders, the following Committees of all the three districts i.e East, North-East & Shahdara District at Karkardooma Courts, Delhi are hereby re-constituted with immediate effect



Sl. No.	Name of the Committee/Branches	Name of Judicial Officers
1.	Building Maintenance Committee	1. Ld. Principal District & Sessions Judge (East)/Chairperson 2. Ld. Principal District & Sessions Judge (Shahdara)/Member 3. Ld. Principal District & Sessions Judge (North-East)/Member 4. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Member 5. Ld. Administrative Civil Judge, East/ Member Secretary 6. Ld. Administrative Civil Judge, North East/Member 7. Ld. Administrative Civil Judge, Shahdara/Member
2.	Security Committee	1. Ld. Principal District & Sessions Judge (East)/Chairperson 2. Ld. Principal District & Sessions Judge (Shahdara)/Member 3. Ld. Principal District & Sessions Judge (North-East)/Member 4. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Member 5. The DCP, Shahdara/Member 6. The DCP (Security)/Member 7. Ld. Administrative Civil Judge, East/Member 8. Ld. Administrative Civil Judge, North East/ Member Secretary 9. Ld. Administrative Civil Judge, Shahdara/Member 10. The In-Charge, Police Post, KKD Courts, Delhi/Member
3.	Chamber Allotment Committee	1. Ld. Principal District & Sessions Judge (East)/Chairperson 2. Ld. Principal District & Sessions Judge (Shahdara)/Member 3. Ld. Principal District & Sessions Judge (North East)/Member 4. Ld. Administrative Civil Judge, East/Member Secretary 5. Ld. Administrative Civil Judge, North East/Member 6. Ld. Administrative Civil Judge, Shahdara/Member 7. The President, Shahdara Bar Association/Member 8. The Hony. Secretary, Shahdara Bar Association/Member
4.	Grievance Redressal Committee for Advocates	1. Ld. Principal District & Sessions Judge (East)/Chairperson 2. Ld. Principal District & Sessions Judge (Shahdara)/Member 3. Ld. Principal District & Sessions Judge (North-East)/Member 4. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Member 5. The President, Shahdara Bar Association/Member 6. The Hony. Secretary, Shahdara Bar Association/Member
5.	Residential Complex Maintenance Committee	1. Sh. Naresh Kr. Malhotra, District Judge, Commercial Court-06, West District/Chairperson 2. Ms. Surabhi Sharma Vats, ASJ-04, Shahdara/Member 3. Sh. Vinod Joshi, ACJ-CCJ-ARC, East/Member Secretary 4. Sh. Ashwani Panwar, Pr. Magistrate, Juvenile Justice Board-V/ Member
6.	Estimate Examine & Scrutiny Committee	1. Sh. Chandra Shekhar, DJ Commercial-02, East/Chairperson 2. Ld. Administrative Civil Judge, East/Member Secretary 3. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member Secretary
7.	Maintenance & Cleanliness Committee	1. Sh. Gautam Manan, ASJ-05-cum-ASJ (Electricity), East/ Chairperson

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		<ol style="list-style-type: none"> 2. Sh. Manu Vedwan, ADJ-02, North-East/Member 3. Sh. Amitabh Rawat, ASJ-03, Shahdara/Member 4. Ld. Administrative Civil Judge, East/Member Secretary 5. Ld. Administrative Civil Judge, North East/Member 6. Ld. Administrative Civil Judge, Shahdara/Member
8.	Library Committee	<ol style="list-style-type: none"> 1. Sh. Gautam Manan, ASJ-05-cum-ASJ (Electricity), East/Chairperson 2. Sh. Nipun Awasthi, ASJ-06/POCSO, Shahdara/Member 3. Sh. Kapil Kumar, ADJ-01, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
9.	Disaster Management Committee	<ol style="list-style-type: none"> 1. Sh. Tarun Sahrawat, P.O., MACT, Shahdara/Chairperson 2. Ms. Niti Phutela, ASJ (SC) (POCSO), Shahdara/Member 3. Ld. Administrative Civil Judge, East/Member Secretary 4. Ld. Administrative Civil Judge, North East/Member 5. Ld. Administrative Civil Judge, Shahdara/Member
10.	Environment & Horticulture Committee	<ol style="list-style-type: none"> 1. Ms. Kiran Bansal, District Judge, (Commercial Court-02) Shahdara/Chairperson 2. Ld. Administrative Civil Judge, East/Member Secretary 3. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member
11.	Lock-Up Committee	<ol style="list-style-type: none"> 1. Sh. Alok Shukla, ASJ-02/NDPS, East/Chairperson 2. Ld. Chief Metropolitan Magistrate, East/Member 3. Ld. Chief Metropolitan Magistrate, North-East/Member 4. Ld. Chief Metropolitan Magistrate, Shahdara/Member 5. Ld. Administrative Civil Judge, East/Member Secretary
12.	Condemnation Board	<ol style="list-style-type: none"> 1. Sh. Gautam Manan, ASJ-05-cum-ASJ (Electricity), East/Chairperson 2. Ld. Administrative Civil Judge, East/Member Secretary 3. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member
13.	De-stress Room Maintenance Committee	<ol style="list-style-type: none"> 1. Sh. Pulastaya Pramachala, ASJ-03, North-East District/Chairperson 2. Sh. Devender Kumar, Judge, Family Court-01, Shahdara/Member 3. Sh. Vineet Kumar, ASJ-02, E-Court, Shahdara District/Member 4. Sh. Vinod Joshi, ACJ-CCJ-ARC, East/Member Secretary
14.	Committee dealing with kiosk/space & extension/renewal of license/canteen/dispensary	<ol style="list-style-type: none"> 1. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Chairperson 2. Sh. Anil Kumar Paswan, ADJ-04, East District, Karkardooma Courts, Delhi. 3. Ld. Administrative Civil Judge, East/Member Secretary 4. Ld. Administrative Civil Judge, North East/Member 5. Ld. Administrative Civil Judge, Shahdara/Member
15.	Creche Committee	<ol style="list-style-type: none"> 1. Ms. Niti Phutela, ASJ-02 (SC-POCSO) Shahdara/Chairperson 2. Ms. Pooja Jain, ADJ-03, East/Member 3. Ms. Sonika, Metropolitan Magistrate-04, East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
16.	Committee dealing with the matter pertaining to E-tendering for outsourcing of Private Security Guards and Sanitation/ Housekeeping	<ol style="list-style-type: none"> 1. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/Chairperson 2. Sh. Akash Jain, ASJ-04, East/Member 3. Ld. Administrative Civil Judge, East/Member Secretary 4. Ld. Administrative Civil Judge, North East/Member

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	work/other work.	5. Ld. Administrative Civil Judge, Shahdara/Member
17.	Study Circle	1. Sh. Shankar Narayanan, ASJ-01(POCSO), North-East/ Chairperson 2. Ld. Administrative Civil Judge, East/Member Secretary 3. Ld. Administrative Civil Judge, North East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member
18.	Oath Commissioner Committee	1. Sh. Alok Shukla, ASJ-02 (NDPS), East/Chairperson 2. Sh. Nipun Awasthi, ASJ-06 (POCSO), Shahdara/Member 3. Ms. Mayuri Singh, PO-MACT, East/Member 4. Sh. Vinod Joshi, ACJ-CCJ-ARC, East/Member Secretary 5. Ms. Renu Chaudhary, MM (Mahila Court-01), North-East/ Member
19.	Allocation of Lockers of newly renovated Ladies Bar Room, Karkardooma Courts	1. Ms. Kiran Bansal, District Judge, (Commercial Court-02), Shahdara/Chairperson 2. Ms. Savitri, ASJ-02, North-East/Member 3. Ms. Niti Phutela, ASJ-02 (SC-POCSO) Shahdara /Member 4. Ms. Swati Katiyar, ASJ (SFTC), East/Member 5. Ms. Archana Kumari, Advocate/Lady Member Executive, Shahdara Bar Association, Member. 6. Ms. Vidya Sevda, Advocate, Member. 7. Ms. Shweta Gupta, Advocate, Member.
20.	Sub-Committee to Chamber Allotment Committee	1. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02, East/ Chairperson 2. Sh. Vikas Garg, ADJ-05, East District/Member. 3. Senior Civil Judge, East District/Member. 4. Senior Civil Judge, North East District/Member. 5. Senior Civil Judge, Shahdara District/Member.

Note:

- The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.
- The Member Secretary shall further address all the communication to the Pr. District & Sessions Judge, East for further action/communication.
- After the decision of the Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge through the concerned branch.
- Refreshment/Lunch Committee is hereby discontinued.

(Shail Jain)
Principal District & Sessions Judge
East District Karkardooma Courts, Delhi

No. 208-76 /Pr. D&SJ(East)/KKD/Delhi

Dated 08/01/2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl./Incharge all the Branches, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. PS to the undersigned.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi